

inquired into the incident of partial delamination of the dome of Unit-1.

HEALTH CARE SCHEMES

2104. Dr. Sakshiji : Will the **Minister of Health and Family Welfare** be pleased to state :

(a) whether any scheme pertaining to the Public Health Department of Uttar Pradesh is pending with the Union Government;

(b) if so, the details thereof; and

(c) the action taken by the Union Government thereon?

The Minister of State in the Ministry of Health and Family Welfare (Dr. C. Silvera) : (a) No specific scheme has been received.

(b) and (c) Do not arise.

NATIONAL DENTAL RESEARCH INSTITUTE

2105. Shrimati Susheela Gopalan :
Prof. K. V. Thomas :

Will the **Minister of Health and Family Welfare** be pleased to state :

(a) whether the Government of Kerala submitted a proposal for establishment of a National Dental Research Institute in Kerala;

(b) if so, the details thereof;

(c) whether the Union Government propose to give sanction for setting up this institute; and

(d) if not, the reasons therefor?

The Minister of State in the Ministry of Health and Family Welfare (Dr. C. Silvera) : (a) No such proposal has been received from the Government of Kerala under the provisions of Dentists (Amendment) Act, 1993.

(b) to (d) Do not arise.

POPULATION GROWTH

2106. Shri Sobhanadreeswara Rao Vadde : Will the **Minister of Health and Family Welfare** be pleased to state :

(a) whether the United Nations Forum for Population Activities (UNFPA) had advised that we should do away with targets in Family Planning Schemes;

(b) if so, the reasons therefor; and

(c) whether this will not hamper the efforts to contain the population growth?

The Minister of State in the Ministry of Health and Family Welfare (Dr. C. Silvera) : (a) and (b) The UNFPA has drawn our attention to issue of target-setting as according to them, it may lead to forceful promotion of family planning.

(c) It is possible that removal of quantitative target may

improve quality which could, in turn, promote higher level of acceptance.

FREQUENT TRANSFERS OF IAS OFFICERS

2107. Shri M.V.V.S. Murthy :
Shri Sultan Salahuddin Owaisi :
Shri Rabi Ray :
Shri Manoranjan Bhakta :
Shri Dharmanna Mondayya Sadul :
Shri R. Surender Reddy :
Shri Surendra Pal Pathak :

Will the **Prime Minister** be pleased to state :

(a) whether the Union Minister have written a communication to the State Chief Ministers of frequent transfers of IAS officers;

(b) if so, the points raised in the communications;

(c) whether the Minister has received the replies from the Chief Ministers; and

(d) the action Government propose to take on this issue which has demoralised the IAS officers in the country?

The Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Ministry of Parliamentary Affairs (Shrimati Margaret Alva) : (a) Yes, Sir.

(b) Objectives of the All India Services and provisions of the IAS/IPS/IFS Cadre Rules have been reiterated in the letter to all State Chief Ministers.

(c) Yes, Sir.

(d) The Central Government has no role in the transfers and postings of IAS officers serving in the States. However, in the interest of cadre management, certain guidelines are issued from time to time. This is an on-going process.

OPERATION THEATRE

2108. Shri Balraj Passi :
Dr. Laxminarayan Pandeya :

Will the **Minister of Health and Family Welfare** be pleased to state :

(a) the total number of operation theatres in Dr. Ram Manohar Lohia Hospital, New Delhi;

(b) whether all the above operation theatres were operative during the course of last two financial years;

(c) the total number of operations performed during the last two years;

(d) whether there were any fatal operations;

(e) if so, whether any cases of negligence were reported/ detected on the part of the doctors; and

(f) if so, the outcome thereof and action taken in the matter?

The Minister of State in the Ministry of Health and